

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1165

ANSWERED ON:13.08.2013

DRUG ABUSE

Singla Shri Vijay Inder; Venugopal Shri P.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether alcohol consumption and drug abuse are on the rise in the country;
- (b) if so, the steps being taken by the Government to restrict such activities;
- (c) whether the Government is contemplating to restructure the existing scheme on prevention of alcoholism and drug abuse; and
- (d) if so, the details thereof and the timeframe for making the new scheme operational?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b) : There is no authentic data in this regard. However, with the objective of addressing the problem, the Ministry of Social Justice and Empowerment is implementing a Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse. Under this Scheme financial assistance is given to non-governmental organizations, Panchyati Raj Institutions, Urban Local Bodies, Nehru Yuva Kendra Sangthan etc. for running and maintenance of Integrated Rehabilitation Centres for Addicts (ICRAs) on the basis of the recommendations of State level Grant-in-aid Committees alongwith satisfactory inspection reports furnished by the State Government.

(c) & (d) : The Scheme of `Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and Social Defence Services` is under revision with a view to rationalize the cost norms and absorb cost escalation in consultation with the Planning Commission and the Ministry of Finance.